

DIVISION BENCH

ITEM NO. 108

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) No.68/ALD/2022

CORAM:

- 1. SHRI HARNAM SINGH THAKUR,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI SUBRATA KUMAR DASH,
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21st November,
2022, 12:30 pm**

NAME OF THE COMPANY	UNION BANK OF INDIA V/S GURPAL SINGH (GUARANTOR OF M/S UNIWORLD SUGAR PVT. LTD.)
UNDER SECTION	SEC 95 OF IBC, 2016

COUNSEL APPEARED THROUGH VIDEO CONFERENCING:

Sh. Sandeep Arora, Adv.

: For the Petitioner

NONE

: For the Respondent

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned to 25th January, 2023.

—Sd—

**Dr. R.C. Srivastava
(Court Officer)**

21st November, 2022

*Priya Agarwal
(Stenographer)*